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*	IN	THE	HIGH	COURT	OF	DELHI	\mathbf{AT}	NEW	DELHI

+ <u>O.M.P. (COMM) 204/2019 & I.As. 7309/2019, 2114/2020, 5073/2021.</u>

NTPC LIMITED Petitioner

Through: Ms. Bani Dikshit, Advocate.

versus

JINDAL ITF LIMITED & ANR. Respondents

Through: Mr. Manoj K. Singh, Advocate.

+ <u>OMP (ENF.) (COMM.) 88/2019 & I.A. 7312/2019.</u>

JINDAL ITF LTD. Decree Holder

Through: Mr. Manoj K. Singh, Advocate.

versus

NTPC LIMITED Judgement Debtor

Through: Ms. Bani Dikshit, Advocate.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

% 24.11.2021

[VIA HYBRID MODE]

- 1. The learned Solicitor General had mentioned the matter yesterday to say that he is in a personal difficulty to appear today as well as tomorrow.
- 2. At his request, adjourned to 15th March, 2022.
- 3. The date already fixed i.e., 25th November, 2021 stands cancelled.

SANJEEV NARULA, J

NOVEMBER 24, 2021/as